

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 40

C.P (IB) 11/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.10.2023**

NAME OF THE PARTIES: NEHA SANKHE & 4 ORS

V/S

STRIX WIRELESS SYSTEMS PVT LTD

Section 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. The matter is on board today since the DMS portal is not updated.
2. None present on behalf of the either side.
3. The Registry is directed to issue notice to the parties clearly intimating the next date of hearing.
4. It is made clear that if the Petitioner fails to appear on the next date of hearing, the matter will be dismissed on account of non-prosecution.
5. List this matter on 22.11.2023.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/